

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4604
ANSWERED ON:21.02.2014
ASSISTANCE FOR ENDOSULFAN VICTIMS
Dhanaplan Shri K. P.;Karunakaran Shri P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is high prevalence of neurobehavioural disorders, congenital malformations and other health problems in certain parts of Kerala due to the aerial spraying of Endosulfan;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposals from the State Government of Kerala seeking financial assistance for treatment of Endosulfan victims and their rehabilitation;
- (d) if so, the details thereof and the action taken/proposed by the Government thereon; and
- (e) the further measures taken/proposed by the Government for continuous monitoring of health problems arising due to the aerial spraying of Endosulfan?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b): The study done by ICMR's National Institute of Occupational Health in 2002 showed significantly higher prevalence of neurobehavioral disorders, congenital malformations in female subjects and abnormalities related to male reproductive system.

Another study conducted by Calicut Medical College in Nov-Dec 2010 in the same area showed reproductive morbidity, sexual maturity congenital anomalies and cancer in younger ages.

(c) to (e): Yes. State Government of Kerala has sent a proposal amounting to Rs. 448.258 crore for relief and rehabilitation of Endosulfan victims as per decision of the meeting chaired on 18.06.2013 by the Advisor to the Prime Minister.

Government has sanctioned Rs. 5.6 crore and Rs. 2.28 crore for health facilities for Endosulfan effected area under NRHM in the year 2012-13 and 2013-14 respectively based on proposal of the State Government in their programme implementation plan.